

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

10. CP/54(MB)2023

CORAM:

SMT. ANURADHA SANJAY BHATIA,  
MEMBER (T)

SH. KULDIP KUMAR KAREER,  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **01.03.2023**.

NAME OF THE PARTIES: ARREL HERALD FURTADO  
Vs.  
Registrar of Companies Mumbai

SECTION: 441 of the Companies Act, 2013

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**ORDER**

None present on either side. The hard copy of the Petition is not available with this Bench. Registry, Court Officer and Petitioner shall ensure the availability of hard copy of the Petition to this Bench before the next date of hearing. List this matter on **26.04.2023**.

Sd/-  
ANURADHA SANJAY BHATIA  
Member(Technical)

Sd/-  
KULDIP KUMAR KAREER  
Member(Judicial)

/z/